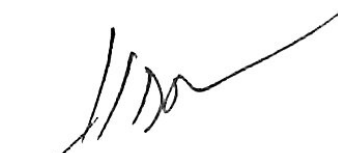


SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.10.2015 to 31.10.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<i>Srl. No.</i>	<i>FDR Amount</i>	<i>Maturity date</i>	<i>Period for further renewal</i>
1	Rs.2,81,87,428 /- + interest	16.10.2015	Six months
2	Rs.4,04,306/- + int.	19.10.2015	91 days.
3	Rs.54,309/- + int.	19.10.2015	91 days
4	Rs.68,58,960/- + interest	21.10.2015	Six months
5	Rs.20,00,000/- + interest	23.10.2015	Three months (91 days)
6	Rs.10,00,000/- + interest	26.10.2015	91 days
7	Rs.70,039/- + interest	27.10.2015	91 days
8	Rs.27,764/- + interest	27.10.2015	Six months
9	Rs.2,80,74,050/- + int.	29.10.2015	90 days
10	Rs.24,50,000/- + int.	29.10.2015	Six months
11	Rs.53,64,915/-	30.10.2015	One year
12	Rs.30,00,000/- + interest	31.10.2015	One year

Dated: 3.10.2015


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India